84, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon

(b) Review by Government on the working of th2 Company.

[Placed in Library. See No. LT—402; 85 for (a) and (b).]

- II. (a) Twenty-second Annual Report and Accounts of the Manganese Ore (India) Limited, for the year 1983-84, together with the Auditors' Report *on* the Accounts and the comments of the (j.nptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Company.

[Placed in Library. See No. LT— 428/85 for (a) and (b).]

- III. (a) Twenty-sixth Annual Report and Accounts of the National Mineral Development Corporation Limited. Hyderabad, for the year 1983-84, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of Corporation.

[Placed in Library. See No. LT—399] 85 for (,.) and (b).]

- IV. A copy (in English and Hindi) of the following papers:—
  - (i) Annual Report and Audited Accounts of the Mineral Development Board, New Delhi, for the year 1983-84.
  - (ii) Review by Government on the Annual Report.

[Placed in Library. See No. LT—429/85 for (i) and (ii).}

## Report ami Accounts (1982-83) of .the Rehabilitation Plantations limited, Punalur and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MATI RAM DULARI SINHA): Sir, I beg to lay on the Table:—

I. A copy each (in English and. Hindi) of the following papers, under

sub-section (1) of Section 619A of the Companies Act, 1956:—

- (i) Seventh Annual Report and Accounts of the Rehabilitation Plantations Limited, Punalur, for the year 1982-83, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (ii) Review by Government on the working of the Company.
- II. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at 1 above.

[Placed in Library. See No. LT—411/ 85 for I and II.]

### Report and Audited Accounts (1983-84) of the Pharmacy Council of India, New Delhi

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—.

- (i) Annual Report and Audited Accounts of the Pharmacy Council of India, New Delhi for the year 1983-84.
- (ii) Review by Government on the working of the Council.

[Placed in Library. See No. LT—412| 85 for (i) and (ii)]

## MESSAGE FROM THE PRESIDENT

MR. CHAIRMAN: I have to inform Members that the following Message, dated the 28th Tanuary, 1985, has been received from the President:

"I have received with great satisfaction the expression of thanks by the Members of the Rajya Sabha for the Address which I delivered to both Houses of Parliament assembled together on 17th January, 1985."

#### REFERENCE TO THE RETRENCH. MENT OF WORKERS IN DELHI MILK SCHEME

श्री लक्ष्मी नारायण (दिल्ली) : सुभापति महादेय, दिल्ली दृग्ध योजना में वित्त (श्री लक्ष्मी नारायण-क्रमशः)

मंत्रालय ने एक स्टडी की अविंटलंस्थी, जिसमें बरकर्स का कोई पार्टिसिपंतन नहा ह जा, नंशवल प्रांडक्टविटी कांसिल का नहीं किसी योर एकंसी नहीं किसी और का नहीं और एक उरका फौरला करके 830 कमचारियों को रिटोन करने के बादोश दो दियों गये। सभापति महोदय, अगर यह रिट्नियमेन्ट हाजा तो इससे बड़े पैमाने पर डिससेटिस्फेक्शन है और इससे हड़ताल की नाँबत का सकती है। अगर हड़ताल हुई तो दिल्ली में दूध की बांतलों का वही हाल हो जायेग जो श्रीकसभा में विपक्ष दल का हुआ है, उन्हें से कोई मिक्कल से मिलता है। इसी प्रकार से दिल्ली में भी . . (व्यवधान) . . . सब् रहा करो आप लांग . (खायधान) . .

में यह निवंदन करने जा रहा हू कि दिल्ली के अंदर दूध की बांतलों का बिल्क ज़ वहीं हाल होगा जो लोकसभा में विपक्ष के लोग का हुआ है, ढूंढ कर मुश्कित से मिल पाते ही इसी प्रकार से अगर दिल्ली मिल स्वीम में स्ट्राइक हो गई, इस रेट्रेन्चमेन्ट के कारण, तो बहां दूध की बांतले मिलनी मुश्किल हो आयेंगी। इस-लिए में आपके माध्यम से सरकार से निवंदन करना चाहता हूं कि इस पर प्नः विचार किया जाय और रिट्रेन्चमेन्ट की मौंबत न आने दी जाय। धनगवाद।

## REFERENCE TO THE REPORT IN-CREASE IN INCIDENTS OF ESPIO-NAGE IN THE COUNTRY

श्री सत्य प्रकाश मालबीय (उत्तर प्रदेश):
मान्यवर, अप सार राष्ट्र में तो गुप्तचर
संस्थाओं या जासूसी के माध्यम से एक वड़ा
संकट है, इस सिलिशिल में जहां एक ओर
जामूसी करने का पर्याफाश हुआ है जिसके
लिए आंच चल रहा है वहीं दूसरी बोर से
सरकार का ध्यान नवभारत टाइम्स दिनांक 24
जनवरी, 1985 को प्रकाशित प्रथम पृष्ठ
पर समाचार की बोर आकर्षित करना चाहता
हुं। इसमें इस रहस्य का उद्घाटन किया
गया है कि भरत में जो संकट है उसके
पिलिशिल में जासूसी का रास्ता खूल गया

हैं और इएलिए मेरा यह दिखेदन हैं कि
अमरीका सं सम्बन्धित यहां पर होल्बी रांड
पर किसी संस्था के बारों में समाचार में
स्पष्ट रूप से दिया पया हैं। मेरा सरकार
संगह अनुरोध हैं इस सदम के माध्यम से कि
इस फिलिस्लों मों आं कुछ भी अभी तक कार्यवाही हुई है उसके लिए इस दोग की
जाता को जादकारों दो और इस तरिकें के
सका कदम उठाए जाएं कि इस तरह को
चीज शविष्य में इस दोश में न होने पाये।

# REFERENCE TO THE SHORTAGE OF COOKING GAS IN WEST BENGAL

SHRI SUKOMAL SEN (West Bengal): Mr. Chairman, Sir, I would like to draw the attention of the Government to the acute shortage of cooking gas supply in Calcutta and other areas of West Bengal resulting in much hardship to the domestic consumers in those areas. The domestic consumer has to wait even upto three months for replacemnet of a cylinder. Not only that thousands of applications are still pending with the authorities for clearance. It is reported that 54,000 applications arc pending for getting a second cylinder. 1 In-Indian Oil authorities are failing to clear the backlog resulting in much hardship io the consumers or to the applicants whe are expecting gas connections for domestic use. I feel that mismanagement of the oil companies is leading to such an acute shortage. I would like the Government to look into the matter so that the backlog is cleared immediately, the pending applications are cleared immediately and the third bottling plant which is necessary and is to be installed in West Bengal should be expedited. An adequate buffer stock of cylinders has to be arranged if the mismanagement of the oil companies is to be eradicated. I hope the Government will look into the matter.

## REFERENCE TO THE FINDINGS OF ICAR ON LONGTERM EFFECT OF GAS LEACAGE OF BHOPAL

SHRI IASWANT SINGH (Rajasthan): Mr. Chairman, Sir, I rise to make a Special Mention of the findings of ICAR on